# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

### PRINCIPAL BENCH

### 2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

## **DAILY CAUSE LIST DATED 07.10.2025**

# COURT OF REGISTRAR (HYBRID MODE) 11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 5929 of 2025 in Comp. App. (AT) (Ins) No of 2025	Komal Rakshit Patel Vs. Vinod Tarachand Agrawal, RP of Jay Formulation Ltd. & Ors.	Arjun Sheth
2.	I.A. No. 5930 of 2025 in Comp. App. (AT) (Ins) No of 2025	Rakshit Ashwinbhai Patel & Ors. Vs. Vinod Tarachand Agrawal, RP of Jay Formulation Ltd.	Arjun Sheth
3.	I.A. No. 5931 of 2025 in Comp. App. (AT) (Ins) No of 2025	Prabhat Ranjan Vs. Milind Kasodekar, Liquidator (for Phadnis Properties Ltd.) & Ors.	Smriti Sahay
4.	I.A. No. 5932 of 2025 in Comp. App. (AT) No of 2025	U- Turn Housing Pvt. Ltd. Vs. Registrar of Companies & Anr.	Pakshit Mahipal
5.	I.A. No. 5933 of 2025 in Comp. App. (AT) (Ins) No of 2025	The Regional Provident Fund Commissioner (Legal) Regional Office, Goa Employees Provident Fund Organization. Vs. Om Prakash Kanoongo, Liquidator of Western India Shipyard Ltd.	Kaushik Kumar Dey
6.	I.A. No. 5953 of 2025 in Comp. App. (AT) (Ins) No of 2025	Employees Provtdent Fund Organization Vs. Vijaykumar V. Iyer, Liquidator of Bharti Defence and Infrastructure Ltd.	Kaushik Kumar Dey

7.	I.A. No. 5954 of 2025 in Comp. App. (AT) No of 2025	Bhanu Priya Sharma, Director/Shareholder, Taggart Continuum India Solutions Pvt. Ltd. Vs. Lava Kumar Koppu & Anr., Taggart Continuum India Solutions Pvt. Ltd. & Ors.	Vishal Kumar Rai
8.	I.A. No. 5955 of 2025 in Comp. App. (AT) (Ins) No of 2025	Dr. Mrs. Hema Joshi & Anr. Vs. Civic Services Holding Pvt. Ltd. & Ors.	Pulak Raj Mullick

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By order -sd/-

**Assistant Registrar**